

Serial No. of Order	Date of Order	Order with Signature	OA 383/91
18	17-5-95	<p>Call this matter after Summer Vacation.</p> <p><i>[Signature]</i> Vice-Chairman <i>[Signature]</i> Member (Admn.)</p>	
19	18.7.95	<p>Petitioner's counsel submits that he does not wish to prosecute with this case any further and wants to withdraw this application. The same is permitted. The application is disposed of accordingl ^{dismissed.} as withdrawn.</p> <p><i>[Signature]</i> MEMBER (ADMINISTRATIVE)</p> <p><i>[Signature]</i> MEMBER (JUDICIAL)</p>	